

Title: Need to formulate a policy for providing benefits to the martyrs of paramilitary forces or of the three wings of the Armed Forces killed in action on the lines of Kargil martyrs.

SHRI KISHAN SINGH SANGWAN (SONEPAT): Sir, the nation is celebrating the Kargil Vijay Divas on 26th July. There can be no denying that the victory in the difficult terrains of Kargil was possible only because of heroic and gallant efforts of our soldiers, especially those who have laid their lives for the sake of the country. The way the Kargil martyrs were treated after the misadventure deserves a kudo. The whole nation was united and displayed its obeisance to the martyrs. The persons of paramilitary forces and of Army are killed ruthlessly by mercenaries almost daily. The sacrifice of those who were killed in Bangladesh firing or of those who are killed by militants in the Valley is not less than the sacrifices in the Kargil War. There is an urgent need to evolve a policy that a jawan or officer belonging to paramilitary forces or of the three wings of the Armed Forces when killed in action for the sake of the country will be recognised in the same manner as Kargil heroes were treated.

Thank you.

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